

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA
UNSTARRED QUESTION NO.2527
ANSWERED ON 15.12.2025

Children with Special Needs under Samagra Shiksha Abhiyan

2527. Dr. Amol Ramsing Kolhe:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government has taken specific steps under Samagra Shiksha to strengthen inclusive education for Children with Special Needs (CwSN) in Maharashtra, particularly in Pune district and the Shirur region, including assistive devices, home-based education, special educators and barrier-free infrastructure, if so, the details thereof;
- (b) the number of CwSN identified, enrolled and support provided under Samagra Shiksha Abhiyaan during the last five years, State/UT-wise, particularly Maharashtra and Shirur;
- (c) the number of model inclusive schools sanctioned and operational in the said State especially in Pune district and the criteria fixed for their selection;
- (d) whether the Government has assessed learning outcomes, retention and participation levels of CwSN in the said State including Shirur, if so, the details and the key findings thereof along with the corrective measures taken by the Government in this regard; and
- (e) whether any mechanism has been developed by the Government to ensure smooth transition of CwSN into scholarships, vocational education, skill development or employability pathways, if so, the details thereof along with details of convergence with other Ministries, State-wise including Maharashtra and Shirur?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SHRI JAYANT CHAUDHARY)

(a) to (c): The Government is fully committed to ensuring that Children with Special Needs (CwSN), as mentioned in Rights of Persons with Disabilities (RPwD) Act, 2016, have access to quality and inclusive education. Education being in the Concurrent List of the Constitution, both the Central and State/UT Governments play an important role in this endeavor. Under the Samagra Shiksha Abhiyan (SSA), which is in alignment with the recommendations of National Education Policy (NEP) 2020, there is a dedicated Inclusive Education (IE) component for CwSN implemented in all States/UTs including Maharashtra. Financial assistance is provided for the multiple interventions namely identification and assessment camps, provision of aids, appliances, and assistive devices, transportation, scribe and escort allowance, braille and large-print books, stipends for girls with special needs, sports & exposure visits for CwSN, teaching-learning materials (TLMs)/ resource package etc., training and capacity building of special educators and general teachers, resource support towards the salary of special educators, home Based education for severe disabilities, CwSN-friendly infrastructure.

A statement showing details of State/UT-wise CwSN enrolment for the last five years, as per UDISE+, is at **Annexure-I**. The CwSN enrolment of the Pune District for the last five years, as per UDISE+ is as under:

Year	CwSN Enrolment
2024-25	13218
2023-24	12821
2022-23	13342
2021-22	14360
2020-21	17418

A statement showing details of State/UT-wise approved outlay for the IE for CwSN component under Samagra Shiksha for the last five years, is at **Annexure-II**.

In line with the vision of inclusive and equitable education under NEP 2020, and as mandated under the RPwD Act, 2016 as well as the Right of Children to Free and Compulsory Education (RTE) Act, 2009, no child can be denied admission on the grounds of disability. These provisions collectively ensure full participation, barrier-free access, and the right of every child to quality education in all schools. The Government is focusing on strengthening all existing Government schools across the country to function as inclusive schools.

(d): The State of Maharashtra leverages UDISE+ data for dropout prediction and prevention to ensure retention of CwSN, and is increasingly using Vidya Samiksha Kendra (VSK) and Periodic Assessment Tests (PAT) to monitor and improve their learning outcomes. At the district level, learning, retention, and participation are tracked through case studies, individualized education plans, home visits, and periodic reviews by special educators. Findings indicate that most CwSN in mainstream schools are progressing steadily, with students having mild to moderate disabilities actively participating in academics, while those with severe disabilities benefit more from home-based education and therapy. Regular annual training for teachers is conducted by SCERT, Pune, and DIET, Shirur undertakes a five-day module for primary teachers on pedagogy and assessment for CwSN. Special educators also provide ongoing school-level support to address academic challenges and guide teachers on inclusive instructional strategies.

(e): Under Samagra Shiksha, States/UTs works in convergence with the Ministry of Health & Family Welfare and Department of Empowerment of Persons with Disabilities to provide timely assistive devices, aids, appliances and TLMs through the ADIP–SSA scheme, conduct of block level identification and assessment camps etc.

ANNEXURE REFERRED TO IN REPLY TO PART (A) TO (C) OF THE LOK SABHA UNSTARRED QUESTION NO. 2527 TO BE ANSWERED ON 15.12.2025 ASKED BY DR. AMOL RAMSING KOLHE, HON'BLE MP REGARDING 'CHILDREN WITH SPECIAL NEEDS UNDER SAMAGRA SHIKSHA ABHIYAN'

State/UT-wise CwSN enrolment from 2020-21 to 2024-25 as per UDISE+

S. No.	States/UTs	2020-21	2021-22	2022-23	2023-24	2024-25
1	Andaman & Nicobar Islands	595	527	741	724	772
2	Andhra Pradesh	88252	92262	88502	76620	89608
3	Arunachal Pradesh	3289	3038	3006	3007	3089
4	Assam	59596	55243	58890	56841	56454
5	Bihar	141314	177989	163322	165343	181200
6	Chandigarh	3492	3755	3891	4050	3602
7	Chhattisgarh	67768	77249	79619	83719	73645
8	Dadra & Nagar Haveli and Daman & Diu	2493	1178	1137	1126	1201
9	Delhi	29178	27026	22530	35877	38384
10	Goa	2099	3779	4538	4341	4571
11	Gujarat	81616	73912	67072	62121	61569
12	Haryana	25828	25718	22418	19352	21625
13	Himachal Pradesh	6751	6864	6463	5984	6170
14	Jammu & Kashmir	22736	19867	19054	17993	20534
15	Jharkhand	53118	51665	35765	49346	50126
16	Karnataka	98371	98961	100482	88701	85872
17	Kerala	139443	138413	134223	123877	123600
18	Ladakh	572	1052	630	622	626
19	Lakshadweep	267	208	194	198	190
20	Madhya Pradesh	121475	139258	143560	146932	153821
21	Maharashtra	280574	260251	243496	234489	233791
22	Manipur	4451	4759	4183	4065	4265
23	Meghalaya	4975	4601	3888	3252	3421
24	Mizoram	4195	3976	4057	3874	3828
25	Nagaland	2280	4084	2458	1667	1744
26	Odisha	103058	146512	97030	93467	91631
27	Puducherry	1675	2288	1543	1219	1235
28	Punjab	67483	66776	61302	51415	53761
29	Rajasthan	84059	80910	80790	69591	70200
30	Sikkim	1555	1320	1130	1025	998
31	Tamil Nadu	163570	156359	140842	142697	140803
32	Telangana	43680	40014	33063	81240	72672
33	Tripura	3700	3914	3949	3243	3318
34	Uttar Pradesh	317212	327385	322969	316406	333862
35	Uttarakhand	5285	5080	4680	4645	5209
36	West Bengal	155193	160599	145795	155041	151861
	GRAND TOTAL	2191198	2266792	2107212	2114110	2149258

Annexure-II

ANNEXURE REFERRED TO IN REPLY TO PART (A) TO (C) OF THE LOK SABHA UNSTARRED QUESTION NO. 2527 TO BE ANSWERED ON 15.12.2025 ASKED BY DR. AMOL RAMSING KOLHE, HON'BLE MP REGARDING 'CHILDREN WITH SPECIAL NEEDS UNDER SAMAGRA SHIKSHA ABHIYAN'

State/UT-wise approved outlay of IE component under Samagra Shiksha from 2020-21 to 2024-25

(Rs. in lakh)

S. No	State/ UT	2020-21	2021-22	2022-23	2023-24	2024-25
1	Andaman And Nicobar Islands	84.83	119.08	167.362	155.8015	195.78
2	Andhra Pradesh	8038.89	8086.857	10195.485	9174.42726	9194.15
3	Arunachal Pradesh	643.75	661.06	716.61884	785.809	804.07
4	Assam	4045.86	4049.73	4693.19508	4300.7871	4477.10
5	Bihar	4788.458	6315.39032	6149.938	9237.01724	7705.45
6	Chandigarh	232.14	342.16	308.22012	320.12012	304.17
7	Chhattisgarh	1923.02	1383.5	3179.945	3702.945	3756.21
8	Dadra And Nagar Haveli	0	0	0	0	
9	Delhi	3595.69	5230.83	5467.23836	5210.18814	5336.43
10	Dnd - Dnh	116.11	112.94	109.1195	112.229	123.95
11	Goa	118.83	135.52	123.95132	107.00332	113.64
12	Gujarat	8929.78	8762.361	9514.8765	10161.25632	8069.05
13	Haryana	2432.16	2195.824	2685.626	2655.2087	2726.81
14	Himachal Pradesh	983.93	926.37	944.721	1100.47276	1110.45
15	Jammu And Kashmir	1022.59	1040.55	1071.16277	919.275	1287.30
16	Jharkhand	1114.71	2451.26092	1807.09394	1988.059	2029.48
17	Karnataka	6391.15	6393.67	5434.29	5955.26	5313.88
18	Kerala	12329.89	11673.45	13019.03	13350.81	12930.07
19	Ladakh	46.46	47.02	67.981	55.59	68.49
20	Lakshadweep	48.82	50.73	59.279	48.51	47.69
21	Madhya Pradesh	3857.18	4126.5675	5244.435	5375.7712	6349.43
22	Maharashtra	12935.04	16213.54	19766.6115	19010.862	18904.73
23	Manipur	597.97	507.61	725.68	675.842	653.07
24	Meghalaya	363.34	422.512	438.81844	433.432	424.77
25	Mizoram	466.33	470.31	553.69234	526.3139	504.27
26	Nagaland	168.47	187.76	201.01	206.551	203.80
27	Odisha	3995.15	3169.67	5899.106	7418.016	6593.31
28	Puducherry	112.78	117.83	109.9471	136.845	126.53
29	Punjab	3394.30324	2997.589	3313.192	3683.1748	3606.03
30	Rajasthan	4154.67	4643.39	6312.8105	5949.2065	6053.23
31	Sikkim	281.38	213.53	268.21119	295.4232	205.79
32	Tamil Nadu	9143.09	10855.82	8116.44	10336.572	10715.21
33	Telangana	3581.64	3481.27	4022.06712	3639.06812	4040.69
34	Tripura	387.0025	487.96	872.405	885.6274	1021.12
35	Uttar Pradesh	10256.4646	8715.6864	8989.72275	11073.9689	11686.58
36	Uttarakhand	378.9	270.97	560.87283	497.62	349.72
37	West Bengal	5631.53	5760.82	8168.96291	7555.70815	7458.56
	Grand Total	116592.30	122621.13	139279.11	147040.7716	144491.01

Source: PRABANDH Portal (This includes support for BRPs for CwSN covered under Academic support through BRC/URC).